NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP IB No.01/Chd/Hry/2018

In the matter of:

M/s PAN Chemicals Inc.

...Petitioner-Operational Creditor

Versus.

M/s Sainath Texport Ltd

....Respondent-Corporate Debtor.

Present: Mr. Atul V. Sood, Advocate for the petitioner.

Mr. Rajiv Gupa, Advocate for the respondent.

Mr. Rajiv Gupta, Advocate has filed Power of Attorney alongwith the resolution of Board of Directors of the respondent-company dated 31.01.2018. Learned counsel for the respondent submits that respondent is not to file any reply/objections to this petition. Due to paucity of time the matter could not be taken up today. List on 26.02.2018 for arguments.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

February 01, 2018